GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1335 ANSWERED ON:01.12.2014 UNBUNDLED SERVICES ON FLIGHTS P. Shri Nagarajan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether all the airlines operating in the country are having different policies about fees charged on `unbundled services` like checkin baggage, preferential seats, meals, snacks or drink and sports and musical instruments on their flights;
- (b) if so, the details thereof, airline-wise;
- (c) whether the Government proposes to formulate a uniform policy in this regard; and
- (d) if so, the details thereof along with the time by which it is likely to be formulated?

Answer

Minister of State in the Ministry of CIVU, AVIATION (Dr Mahesh Sharma)

- (a) and (b):- Yes, Madam. Airlines wise details of unbundled services are enclosed at Annexure-I.
- (c) and (d):- Government has allowed following services to be unbundled and charged separately on opt-in basis:
- # Preferential seating
- # Meal/snack/drink charges (except drinking water)
- # Charges for using airline lounges
- # Check-in baggage charges
- # Sports equipment charges
- # Musical instrument carriage
- # Fee for special declaration of valuable baggage (allow for higher

unit on carrier

liability).

Directorate General of Civil Aviation (EGCA) has issued Air Transport Circular No. 03 of 2013 on `Unbundle of services and fees by scheduled airlines` in this regard.